

DIRECTORATE GENERAL OF FOREIGN TRADE
DES-VI (FOOD & MISC)

Minutes of the meeting of NC-VI held on 24.06.2010

Meeting No. 12/AM11 for the licensing year 2010-11 to consider cases under Duty Exemption Schemes (Chapter-4) of Foreign Trade Policy 2009-14 pertaining to Misc. & Food Products was held on 24.06.2010 under the Chairmanship of Shri A.K. SINGH, Jt. DGFT. Following officers were present in the meeting.

S.No.	Name of the Officer	Designation	Department
1	Sh. Shaish Kumar	I.A.	DIPP
2	Sh. A.K. Ohja	AD	MSME
3	Sh T.M Skaria	DDG	DGFT
4	Sh. Raghu Nath	FTDO	DGFT

Committee ratified the minutes of meeting No. 08/11, 09/11 & 10/11 dt. 10.06.2010 and 11/11 dated 17.06.2010. Thereafter individual cases were taken up for discussion. Decision taken in each case is enumerated below. Ad-hoc norms fixed in this meeting are valid for a period of 12 months as per Public Notice 37 dated 23.08.2007

1	138 Case No.:3/46/85-ALC3/2009	M/S. GADRE MARINE EXPORT PVT LTD	M.No. 12/11 DT. 24.06.2010	Status: Approved
	HQ File :01/85/050/00237/AM10/	RLA File :03/94/040/01064/AM10/	Lic.No/Date:0310563862 10.03.2010	
	The case was considered by the committee as per agenda. Committee noted the comments received from MPEDA vide letter II (7)/2010-11/MS-HO dt. 16.06.2010 and ratified norms as applied for.			
	RLA to take consequential action as per policy/procedure			

2	139 Case No.:3/5/85-ALC3/2010	M/S. GADRE MARINE EXPORT PVT LTD	M.No. 12/11 DT. 24.06.2010	Status: Approved
	HQ File :01/85/050/00006/AM11/	RLA File :03/94/040/00979/AM10/	Lic.No/Date:0310558988 08.02.2010	
	The case was considered by the committee as per agenda. Committee noted the comments received from MPEDA vide letter II (7)/2010-11/MS-HO dt. 16.06.2010 and ratified norms as applied for.			

RLA to take consequential action as per policy/procedure

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140	M/S. ESSEM TECHNOPINZ PVT. LTD., NASIK	M.No. 12/11 DT. 24.06.2010	Status: Approved
HQ File :01/85/050/193/AM10/	RLA File :31/24/40/166/AM10	Lic.No/Date:3110041231 23.12.2009	
The case was considered by the committee as per agenda. The Committee decided to approve the case as per written comments of DIPP and ratified the norms as under:-			
Export Item	Qty.	Import Item	Qty
Parts of Writing Instrument Spring Ball Pen Tips (Twin Ball)	40,000 thousand in Nos. (Net weight 7128 kgs)	1.Stainless Steel Wire Dia 2.30mm relevant grade.	14865.00 Kgs (inclusive of 130 % wastage)
		2. Tungsten Carbide Balls.	81600.00Thousand in Nos. (Inclusive of 2% wastage)
		3. Spring	40000.00Thousand in Nos. (Net to net basis)
		3. Cutting Tools, Drills, Oil and Chemicals	Within 4% of FOB value of exports
		RLA to take consequential action as per policy/procedure	

4	141	M/S. ESSEM TECNOPINZ PVT. LTD	M.No. 12/11 DT. 24.06.2010	Status: Approved								
	Case No.:3/12/85-ALC3/2010											
	HQ File :01/85/050/00037/AM11/	RLA File :31/24/040/00039/AM11/	Lic.No/Date:3110043598 15.06.2010									
The case was considered by the committee as per agenda. The Committee decided to approve the case as per written comments of DIPP and ratified the norms as under:-												
<table><tr><td>Export Item</td><td>Qty.</td><td>Import Item</td><td>Qty</td></tr><tr><td>Parts of Writing Instrument Tube Gel Tips.</td><td>30000.00 Thousand in No.</td><td>1.Stainless Steel Tube of relevant size and length</td><td>30000.00Thousand in Nos.(on net to net basis)</td></tr></table>					Export Item	Qty.	Import Item	Qty	Parts of Writing Instrument Tube Gel Tips.	30000.00 Thousand in No.	1.Stainless Steel Tube of relevant size and length	30000.00Thousand in Nos.(on net to net basis)
Export Item	Qty.	Import Item	Qty									
Parts of Writing Instrument Tube Gel Tips.	30000.00 Thousand in No.	1.Stainless Steel Tube of relevant size and length	30000.00Thousand in Nos.(on net to net basis)									

		2.Tungesten Carbide Balls	30600.00 Thousand in Nos. (Inclusive of 2% wastage)
		3. Cutting Oil, Cleaning Oil Trichloroethylene Cutting Tools (7 % of FOB value of exports)	Not allowed.
RLA to take consequential action as per policy/procedure			

5	142 Case No.:2/10/85-ALC3/2009	M/S. INDUSTRIAL FOAMS PVT LTD	M.No. 12/11 DT. 24.06.2010	Status: Deferred
	HQ File :01/85/050/00056/AM10/	RLA File :05/24/040/00849/AM08/	Lic.No/Date:0510216328 13.02.2008	
	The case was considered by the committee as per agenda. The Committee decided to call for the following information from the applicant Firm :- 1. Net Weight of export product namely Pre-fabricated Telecom Shelter. 2. Net weight of each of the imported and indigenous inputs, for the purpose of material balancing. 3. Thickness of import item at Sl. No. 1 i.e. PCGI Coil. 4. Detailed calculations for the quantities of raw materials proposed for import.			
	To be re- listed on 22.07.210			

6	143 Case No.:1/12/85-ALC3/2010	M/S. BALAJI AMINES LIMITED	M.No. 12/11 DT. 24.06.2010	Status: Transferred
	HQ File :01/85/050/00035/AM11/	RLA File :31/24/040/00037/AM11/	Lic.No/Date:3110043498 08.06.2010	
	The case was considered by the committee as per agenda. It was noted that ITC (HS) Code No. of export product is incorrect, . The Committee decided to transfer the case to DES-III, as it pertains to them.			

7	144	M/S. GOYAL INDIA, MORADABAD	M.No. 12/11 DT. 24.06.2010	Status: Approved
	HQ File :01/85/162/247/AM10	RLA File :29/24/40/0004/AM10	Lic.No/Date:2910010270 30.09.2009	

The case was considered by the committee as per agenda. The Committee decided to approve the case on net to net basis as applied for.

8	145	Ref. from PC-4	M.No. 12/11 DT. 24.06.2010	Status: Deferred
	HQ File :01/94/180/883/AM09/PC-4	Clarification regarding inputs under SION E-5 for export of Biscuit under DFIA licence.		
	The case was considered by the committee as per agenda. The Committee decided to refer the case to MSME for their comments regarding the quantity of Butter Oil/Milk Fat/ Anhydrous Milk Fat/ Anhydrous Butter Oil that would be required for manufacturing one unit of export product under SION E-5. It was noted that in another file of PC-4, it has been explicitly stated that accountability for alternative raw material in the export product has to be ensured and whether alternative material is actually used is to be seen. Accordingly Committee decided that the applicant M/s. Global Exim may be requested to intimate the quantity of Milk Fat actually used for manufacture of Biscuits in the shipments exported under specific DFIA.. To be re listed on 22.07.2010			

9	146	Ref. from PC-4	M.No. 12/11 DT. 24.06.2010	Status: Deferred
	HQ File :01/85/162/0039/AM11	Coverage of the export products under the existing SION for the purpose of extending the benefit of DEPB under the residual category of 22D.		

The case was considered by the committee as per agenda. It was noted that M/s Mahesh Agro Food Industries, Barmer has requested for another date for PH. The Committee decided to defer the case. Other 3 Firms may also be reminded to be present for PH on the next date. To be re-listed on 22.07.2010.

10	147 Case No.:2/12/85-ALC3/2010	M/S. IMSOFER MANUFACTURING (INDIA) PRIVATE LIMITED,	M.No. 12/11 DT. 24.06.2010	Status: Approved
	HQ File :01/85/050/00036/AM11/	RLA File :31/24/040/00049/AM11/	Lic.No/Date:3110043577 14.06.2010	
	The case was considered by the committee as per agenda. It was noted that an earlier case of Firm was ratified by NC in Meeting No. 14dated 06.08.2010 in advance licence No. 3110037409dt. 19.02.2009. On the same basis, Committee ratified the norms as repeat case. RA to take consequential action as per policy/procedure			
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11	148 Case No.:3/2/85-ALC3/2010	M/S. SPACEWOOD FURNISHERS (P)LTD.,	M.No. 12/11 DT. 24.06.2010	Status:
	HQ File :01/85/050/00269/AM10/	RLA File :03/95/040/00003/AM10/	Lic.No/Date:0310567070 29.03.2010	
	The case was considered by the committee as per agenda. The Committee decided to call for the following information from the applicant Firm :-			

1. Size of export product.
2. Size of import item SI No.1.
3. Thickness of import item SI. No. 3.
4. Consumption of melamine glue per sq mtr of export item as per import item No. 4 and 5.
5. Specification and consumption of Import item SI. No. 6.
6. Raw material required to manufacture 1 kg of Melamine glue .

To be re- listed on 22.07.210